

UTTARAKHAND HIGHER JUDICIAL SERVICE MAIN EXAMINATION – 2018

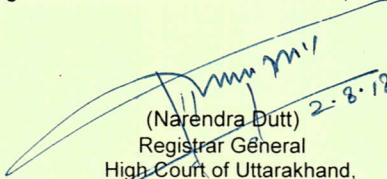
- **Date of Examination** : 4th & 5th August, 2018.
□ **Venue** : High Court of Uttarakhand, Nainital.

INSTRUCTIONS FOR THE CANDIDATES

All the candidates are directed to observe the following instructions strictly : -

1. The candidates are directed to bring their Admit cards (issued for Preliminary Examination), along with ID-Proof (with photograph) and reach at examination center half an hour before the start of Examination. Candidate without Photo ID proof will not be permitted to appear in the examination hall.
2. No candidate shall be allowed after the start of examination.
3. Use of books, notebooks, pagers, cell phones, digital diary etc. or any other electronic gadgets or recording devices are not permitted in the examination area. Any candidate found resorting to any unfair means or malpractice or any misconduct during the examination, including giving / receiving help to / from any candidate during the examination will be disqualified.
4. The candidate must read the instructions given on the Question Paper before attempting the questions. Failure to comply with any of the instructions given on the cover page of the Question Booklet may materially affect the result of the candidate or may render his / her candidature cancelled.
5. No candidate will be allowed to leave the examination hall till the examination time is over.
6. All candidates are expected to maintain order and discipline within the examination room / hall. Disorderly conduct on the part of a candidate may result in his / her expulsion from the examination room / center and cancellation of his / her candidature.
7. No candidate will write his / her roll number / name at a place other than the cover-page of the answer sheet.
8. Any mark / number / name / sign on the answer-sheet, which tends to disclose identity of a candidate, is strictly prohibited. Violation thereof may entail disqualification.
9. The answer-sheet of the candidate using unfair means will be confiscated; and his/her candidature will be cancelled.

August 2nd, 2018.


(Narendra Dutt)
Registrar Général
High Court of Uttarakhand,
Nainital